

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

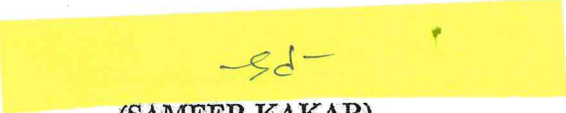
PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/173(CHE)/2022
NAME OF THE PETITIONER(S) : State Bank of India
Vs.
NAME OF THE RESPONDENTS : D.Prem
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel for the Applicant is present through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of *Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022*, the matter is adjourned to **24.01.2023** for further hearing.


-sd-
(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS


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(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT